

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 116 of 2009 &
IA No. 219 of 2009**

Dated: 10th March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. H.L. Bajaj, Technical Member**

**Chhattisgarh State Power Dist. Co. Ltd. Appellant (s)
Versus
Hira Ferro Alloys Ltd. & Anr. ... Respondent (s)**

Counsel for the Appellant (s): Mr. K. Gopal Choudary with
Mr. A. Bhatnagar (Rep.)

Counsel for the Respondent (s): Mr. V.K. Munshi & Mr. Manoj Sharma for R.1
Mr. M.G. Ramachandran for CSERC

ORDER

As agreed by the learned counsel for the parties, post the
matter on **07.04.2010.**

**(H.L. Bajaj)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**